

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO.115 /2024 (WZ)
EARLIAR ORIGINAL APPLICATION NO 530 / 2024 (PB)**

IN THE MATTER OF: -

**NEWS ITEM TITLED "HUNDREDS OF
FISH FOUND DEAD IN INDRAYANI
RIVER AT DEHU" APPEARING IN THE
TIMES OF INDIA DATED 15.03.2024**

APPLICANT

VERSUS

**MAHARASHTRA STATE POLLUTION
CONTROL BOARD, THROUGH ITS
MEMBER SECRETARY & ORS.**

RESPONDENT(S)

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Place: Pune

Date: 28/10/2024

Pratik D. Bharné
(Pratik D. Bharné)
Regional Director

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. of India
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045
Sr. No. 110, Hirabal Dhankude Hall, Baner Road, Baner, Pune-411045

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE



ORIGINAL APPLICATION NO.115 /2024 (WZ)
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**REPLY ON BEHALF OF RESPONDENT NO. 2,
CENTRAL POLLUTION CONTROL BOARD(CPCB)**

1. That, Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble Tribunal"), Principal Bench (P.B.), New Delhi vide order 14/05/2024 has directed to implead Central Pollution Control Board as Respondent no. 2 and sought the reply/ response of Answering Respondent (hereinafter referred to as CPCB) in the instant matter. Hence the present Reply is being filed.
2. That, CPCB is a statutory Board constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act 1974, The Air (Prevention and Control of Pollution) Act 1981, and The Environment (Protection) Act, 1986.
3. That, Central Pollution Control Board in coordination with State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) has

established a National Water Quality Monitoring Network (NWMP) wherein 645 rivers are monitored at 2155 locations.

4. That, the Maharashtra SPCB monitors water quality of River Indrayani at three locations under the NWMP. The monitored data of River Indrayani for the year 2023 is provided in Annexure R2-I.
5. That, the Primary Water Quality Criteria for Outdoor Bathing was notified by Ministry of Environment, Forest and Climate Change under the Environment (Protection) Amendment Rules, 2000 vide order dated 29.09.2000
6. That, water quality data of River Indrayani monitored during the year 2023, when compared with the notified Primary Water Quality Criteria for Outdoor Bathing reveal that all the three monitored locations are found not complying with the said criteria.
7. That, CPCB identifies Polluted River Stretches (PRS) based on the water quality data of rivers. For identification of PRS, locations/stretches of rivers not meeting with the Primary Water Quality criterion of Biochemical Oxygen Demand (BOD) parameter (indicator of organic pollution) for outdoor bathing is considered. BOD concentration exceeding 3 mg/l is identified as polluted stretches. Further, the PRS are also classified under Priority Class I through Class V with Priority I being most polluted with BOD value of more than 30 mg/l and Priority V least polluted with BOD ranging between 3 – 6 mg/l.
8. That, one PRS of Priority Class II was identified in River Indrayani from Moshigaon to Alandigaon in the assessment year 2018 (based on river monitored in the year 2016 and 2017). In the assessment year 2022 (based on river monitored in the year 2019 & 21, 2020 being COVID year was excluded) the same stretch was identified under Priority Class III.
9. That for rejuvenation of PRS identified in the country, comprehensive action plan have been prepared by River Rejuvenation Committee (RRC) constituted by the respective State Government/ UT Administration, under the overall



supervision and coordination of Principal Secretary, Environment of the concerned State /Union Territory for bringing all the polluted river stretches identified by CPCB fit for bathing purposes. The prepared action plan being implemented by the respective state Government and also regularly monitored by a Central Monitoring Committee (CMC) headed by the Secretary, Ministry of Jal Shakti. So far, CMC has conducted 18 meetings with States/ UTs to review the progress on execution of action plans for rejuvenation of polluted river stretches and the last meeting was held on 11.01.2024.

10. That, it is humbly submitted that CPCB has pursued the said matter with Maharashtra Pollution Control Board (herein after referred as MPCB) vide email dated 24/05/2024 to obtain Action Taken Report (ATR) if any; regarding "Hundreds of fish found dead in Indrayani River at Dehu". Copy of the aforesaid e-mail communication addressed to the MPCB vide e-mail, dated 24/05/2024 is given at **Annexure R2-II**.

11. That, it is humbly submitted that MPCB has submitted the copy of ATR to this Answering Respondent in above subject matter vide e- mail dated 25/09/2024. Copy of ATR, submitted by MPCB is given at **Annexure R2-III**. Relevant extract of the aforesaid ATR is summarized as below:

- i. That, the officials of MPCB investigated to the alleged subject area i.e. Indrayani River near Dehu Nagar Panchayat on 14/03/2024. During visit they found that large scale death of fish has occurred at Kapur nalah joining Indrayani River. Untreated domestic wastewater was found discharging into Indrayani River through two nalahs i.e. nalah near the Ghat and Kapur nalah.
- ii. That, MPCB has issued proposed Directions dated 24/06/2024 to the Chief Officer, Dehugaon Nagar Panchayat, for failure to comply with the provisions of the Water (Prevention and Control of Pollution) Act, 1974; for the reported discharge of untreated domestic wastewater into the Indrayani River through various nalahs thereby causing water pollution, which has resulted in the incidence of fish kill.



12. That, MPCB in exercise of the powers vested under the section 33A of the Water (Prevention and Control of Pollution) Act, 1974 has proposed to file a prosecution under various sections of the Water (Prevention and Control of Pollution) Act, 1974. Also, proposed to levy the environmental compensation for discharge of untreated/partially treated sewage in compliance with the Hon'ble NGT order in OA. no. 593/2017 in the matter of Paryavaran Suraksha Samiti and Ors. V/s. Union of India & Ors. MPCB has directed the Dehugaon Nagar Panchayat to submit the corrective action plan along with the short term measures and long term measures for treatment of 100% domestic wastewater.

13. That, the Chief Officer, Dehugaon Nagar Panchayat, Dehugaon vide letter dated 12/07/2024 submitted their response to MPCB in compliance with the directions issued therein. As per the said report dated 12/07/2024, the Nagar Panchayat is having a sewage treatment plant of design capacity of 3 MLD. At present, the Nagar Panchayat has submitted a detailed project report vide dated 23/08/2024 to the Executive Engineer, Maharashtra Jeeva Pradhikaran for the repair of existing sewerage network i.e. underground pipelines and manholes with an estimated cost of Rs.10.9 Crores. Further, as per the said report it is mentioned that due to increase in the population of the Dehu Nahar Panchayat, a detailed project report for setting up of new sewerage network and sewage treatment plant of reported design capacity of 8 MLD, with an estimated amount of Rs. 75.5 Crores is also proposed to manage the domestic wastewater. Also, to take the preventive measures in respect of water pollution in Indrayni River, work has been awarded to IIT Powai (Bombay) to set up a sewage treatment plant using Integrated wetland technology, for which survey & preparation of preliminary detailed project report is in progress.

14. That, MPCB based on the personal hearing accorded to the Chief Officer, Dehugaon Nagar Panchayat vide letter dated, 19/07/2024 issued Interim Directions to Chief Officer, Dehugaon Nagar Panchayat, Dehugaon and directed to comply the following:

- To apply for consent to operate for the STP within 8 days.

- To make existing STP operational to treat the sewage generating from the jurisdiction of the local body within 7 days.
- To submit action plan to set up STP for treatment of sewage flowing through Kapur nalah and nalag near the Ghat within 15 days.

15. That an Affidavit in support of this reply is being filed herewith.

16. In light of the above it is humbly submitted that this Answering Respondent shall always abide by the orders and directions passed by the Hon'ble Tribunal in the present case in the interest of justice.



Pratik D. Bharne
(Pratik D. Bharne)

(Scientist 'E' & Regional Director)
Central Pollution Control Board

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Gov't. of India
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

Noted & Registered
At Sr.No.....

BEFORE ME

ms

MANISHA SAMEER CHITNIS
NOTARY
GOVERNMENT OF INDIA

28 OCT 2024





**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

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APPLICANT

VERSUS

**MAHARASHTRA STATE POLLUTION
CONTROL BOARD, THROUGH ITS
MEMBER SECRETARY & ORS.**

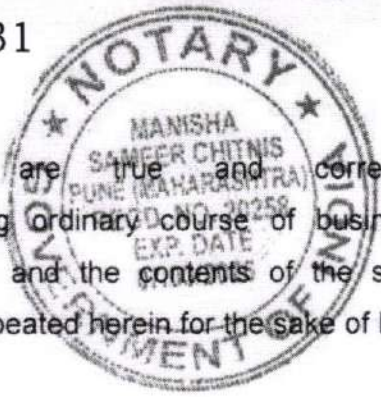
RESPONDENT(S)

AFFIDAVIT

I, Pratik D. Bharne, working as Scientist 'E' & Regional Director in Central Pollution Control Board, Regional Directorate, Survey No. 110, Hirabai Dhankude Multipurpose Hall, Baner Road, Baner, Pune – 411045, do hereby solemnly affirm, declare on oath and state as under:

1. That the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.

3. That the contents there of are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



Manisha Sameer Chitnis
DEPONENT

VERIFICATION

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. of India
सर्वे नं. ११०, हीराबाई धनकुटे हॉल, बाणेर रोड, बाणेर, पुणे - 411045
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



Verified at Pune on this day.....of October 2024 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Verified at Pune on this the Day *28th* of October 2024.

Manisha Sameer Chitnis

DEPONENT - Respondent No. 2

Rgaeg

COUNSEL for Respondent No. 2

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
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Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

Noted & Registered
Sr.No.....

BEFORE ME

Manisha Sameer Chitnis

MANISHA SAMEER CHITNIS
NOTARY
GOVERNMENT OF INDIA

28 OCT 2024



Annexure R2-I

Monitoring Location	Dissolved O ₂ (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ML)		Total Coliform (MPN/100ML)		Fecal Streptococi (MPN/100 ml)	
	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986	>5 mg/L		6.5-8.5		< 3 mg/L		< 2500 MPN/100ML		-		< 500 MPN/100ML	
RIVER INDRAYANI AT D/S OF ALANDIGAON VILLAGE, ALANDIGAON, TALUKA, HAWELI, DISTRICT PUNE.	4.8	5.8	7.0	8.0	3.5	8.9	8	70	140	550	4	20
RIVER INDRAYANI AT D/S OF MOSHI VILLAGE, VILLAGE- MOSHI, TALUKA, HAWELI, DISTRICT- PUNE.	5.2	5.8	7.0	7.9	3.2	8.4	10	115	170	550	4	20
RIVER INDRAYANI AT U/S OF MOSHIGAON, VILLAGE- MOSHI, TALUKA, HAWELI, DISTRICT-PUNE.	4.8	6.1	7.0	7.8	2.2	8.3	8	70	85	900	2	30

Email

SHAILENDRA BANSAL

OA No. 530/2024 (PB) in re News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024-reg.

From : SHAILENDRA BANSAL <shailendra.cpcb@gov.in>

Fri, May 24, 2024 04:14 PM

Subject : OA No. 530/2024 (PB) in re News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024-reg.

 1 attachment

To : ropune@mpcb.gov.in, sropimprichichwad@mpcb.gov.in

Cc : ms <ms@mpcb.gov.in>, Pratik Bharne <pratik.cpcb@gov.in>, NISHCHAL C <nischal.cpcb@nic.in>, Avanish Tripathi <atripathi.cpcb@gov.in>, Bandhu Kamal <kamalbandhu.cpcb@gov.in>, KRISHAN KUMAR GUPTA <kkgupta.cpcb@gov.in>, NGTZB, Law Division, CPCB <ngtzb.cpcb@gov.in>

Sir/Madam,

I am directed to write mail in the aforementioned subject matter.


This is reference to Hon'ble NGT (PB) Suo Moto matter in OA No. 530/2024 (PB) in re News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024". The matter is related to death of hundreds of fish in Indrayani river at Dehu, Pune district, Maharashtra. It is alleged that untreated water was directly being discharged into the river. As per article, there are two nullahs from where sewage directly flows into the river at Dehu and the panchayat's STP is also not functioning.

The NGT Principal Bench vide order dtd. 14/05/2024 in the said Suo Motu matter, impleaded the following as respondents (viz. MPCB, CPCB, Director- Central Institute of Fisheries Education- Mumbai, District Collector- Pune) for file their report. copy of said order dated 14.05.2024 is attached herewith for kind reference. The said Original Application is transferred to the Western Zonal Bench, Pune for appropriate further action.

In this regard, it is requested to kindly examine the said order and provide ATR/Status report, if any; on the said issue. The matter is listed on 22/07/2024.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal
सहायक विधि अधिकारी / Assistant law Officer
क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

 **14.05.2024**
114 KB

Fwd: Information regarding Original Application No. 530/2024 News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024

Annexure-R2-III

PB Pratik Bharne <pratik.cpcb@gov.in>
Wed, 25 Sep 2024 12:41:54 PM +0530
To "NISHCHAL C" <nischal.cpcb@nic.in>
Cc "SHAILENDRA BANSAL" <shailendra.cpcb@gov.in>

Please refer trailing email for ATR from MPCB in the matter-OA 530 of 2024.

प्रतीक भारणे/PRATIK BHARNE

क्षेत्रीय निदेशक/Regional Director,

क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune

केंद्रीय प्रदूषण नियंत्रण बोर्ड/Central Pollution Control Board

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय/Ministry of Environment, Forest & Climate Change

भारत सरकार/Govt of India

09428167876/020-29912772

==== Forwarded message =====

From: <sropune2@mpcb.gov.in>

To: "Pratik Bharne" <pratik.cpcb@gov.in>

Cc: <ropune@mpcb.gov.in>

Date: Tue, 24 Sep 2024 19:08:24 +0530

Subject: Information regarding Original Application No. 530/2024 News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024

==== Forwarded message =====

Sir,

As per telephonic discussion with you on 24/09/2024, please find herewith enclosed the documents listed below regarding Original Application No. 530/2024 News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024.


B. M. Kukade.
Sub-Regional Officer,
MPCB, Pune-II.




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 **11 Attachment(s)** • [Download as Zip](#) • [Add To](#) >




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1.6 MB • 



OA NO 530 of 2024 Suo Mo... .pdf
896.1 KB • 



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112.8 KB • 



PD Dehu 24.6.2024.pdf
133.9 KB • 



PD reply of Dehu.pdf
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Dehu Fishkill result 66017.pdf
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Fish kill forensic report208.pdf
35 KB • 



Letter to CPCB431.pdf
38 KB • 

MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE, PUNE- 2

Ph. 9422742901
Fax. 020-25811029
E-mail-sropune2@mpcb.gov.in



Jog Center Bldg.
2nd floor, Wakdewadi,
Mumbai - Pune Highway,
Pune 411003

Ref. No. SROP-II/

To,

240924-FTS-0283

Date: 24/09/2024

Regional Director,
CPCB, Pune.

Sub: - Information regarding Original Application No. 530/2024 News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024

Ref:- 1) NGT order dtd. 14/05/2024 in O.A. 253/2024
2) Telephonic discussion with you.

Respected Sir,

As per telephonic discussion with you on 24/09/2024, please find herewith enclosed the documents listed below regarding Original Application No. 530/2024 News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024.

1. Visit report dtd. 14.03.2024.
2. News appeared in the daily news paper "The Times of India" dtd. 15.03.2024.
3. Order dtd. 14.05.2024.
4. Proposed Direction dtd. 24.06.2024.
5. Reply from Dehu Nagarpanchayat, Dehu dtd. 12.07.2024.
6. Personal Hearing dtd. 18.07.2024.
7. Interim Direction dtd. 19.07.2024.
8. Jvs Analysis Results.

It is submitted for your information and further needful please.

Your's faithfully,

(Babasaheb M. Kukade)
Sub- Regional Officer,
M. P. C. B., Pune-II

Encl:- As above.

Copy to:

Regional Officer, M.P.C.B, Pune : For information please.

38
Visit Report

14/3/2024

With reference to the news appeared in "Lokmat" News paper about Fish Kill incidence at Dehu Nagar panchayat & Indrayani River pollution related issues, Field visit has been caused on 14/3/2024 (10:45 am) along with Mrs Nivedita Gharge (Chief officer) & Shri Akshay Rolcade (City coordinator, Dehu Nagar panchayat)

- During visit following observations are made:-

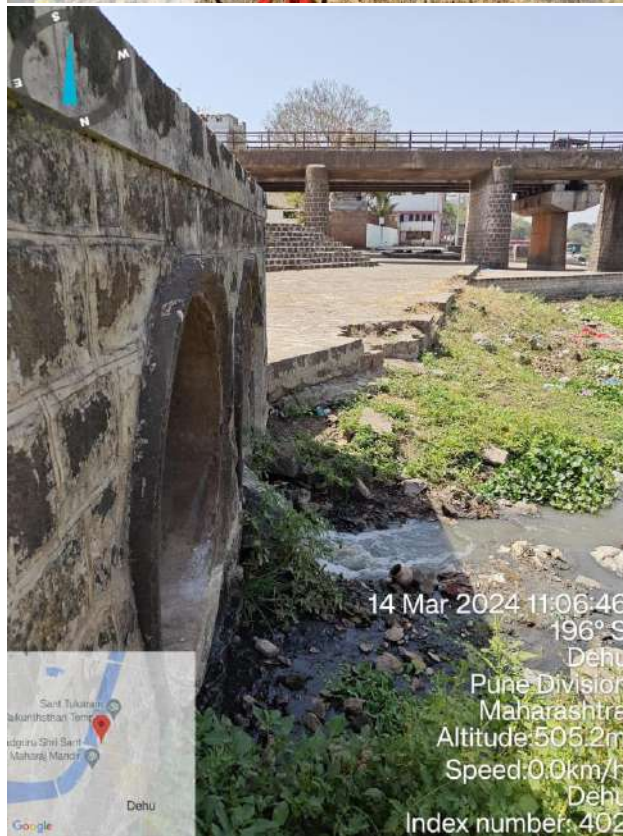
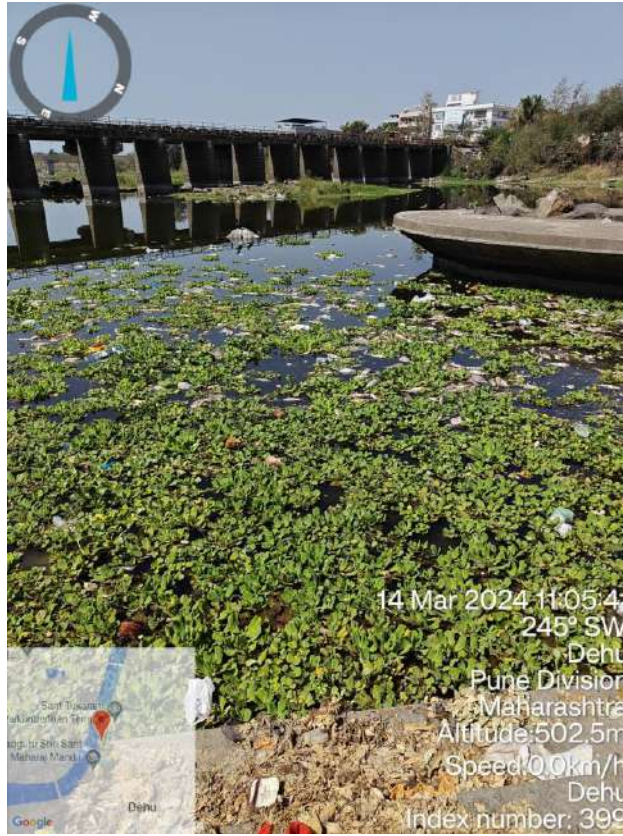
- Fish Kill occurred at Indrayani River near "Kapuz Nala" also observed at Ghat Area
- Fish Killing happened on large scale
- previously also fish kill incidence happened at the same location in June 2023
- Two major "Nalas" - Kapuz Nala & Nala Near Ghat" needs to be treated before entering into Indrayani River
- No any industry observed in the periphery of 3-4 km from fish kill spot
- River water sample collected at Ghat area & sample of Kapuz Nala collected for further analysis.

(Mrs Nivedita Gharge)
(Chief officer)

(Akshay Rolcade)
City co-ordinator

(Billedar)
14/3/2024
Shri V. V. Killedar
SRO, pune-II







Hundreds of fish found dead in Indrayani river at Dehu

Mar 15, 2024, 05:25 AM IST

Pune: Hundreds of fish were found dead in Indrayani river at Dehu on Wednesday

Both Maharashtra Pollution Control Board (MPCB) and officials of the Dehu Nagar Panchayat collected water samples to ascertain the cause of death of so many fish. Activists claimed that such incidents were reported to the authorities earlier in the past, but no concrete action was taken by them.

MPCB officials attributed the incident to the drop in the level of dissolved oxygen. According to officials, the testing of water samples revealed that the dissolved oxygen level in the water was 3.4 ppm (parts per million) whereas fish require an average of 5-6 ppm for survival. Officials also claimed that untreated water was directly released by Dehu Nagar Panchayat into the river.

"There are two nullahs from where sewage directly flow into the river at Dehu and the panchayat's STP is also not functional here. We had issued a notice to the administration on this issue recently," an MPCB official said. He also said that the issue is reported frequently during summer and multiple reasons, including increase in temperature, depletion of dissolved oxygen and stagnant water due to bund on the stretch, are cited.

The officials of Dehu Nagar Panchayat said that their STP at one of these nullahs had not been functioning for the last two weeks as the transformer to provide power supply to it was stolen. "Currently, we have one STP to treat 3 MLD of water in our jurisdiction and a proposal has been made to take it up to 12 MLD. We are taking steps

to ensure that water released into the river is treated and a detailed project report has already been prepared for the same," Nivedita Gcharge, CEO, Dehu Nagar Panchayat, told TOI.

Vishnu Shinde, president, Indrayani Seva Foundation, said "The officials have not even removed water hyacinth and now when they are removing it, thousands of dead fish are coming out. The administration is releasing sewage water directly into the river and they do not seem to be serious about the issue."

"Mahseer fish found here are considered sacred among the Warkari community. Fish with as much as 45 kg of weight and up to 4 feet of height have been found dead. The place hosts fish as big as 65 kg and all of them are under threat due to inaction by the administration," Somnath Aaba Musudage, a member of Namami Indrayani Seva Abhiyan, said.

He also said that the river is full of water hyacinth as the local administration has not cleared it for a long time despite local activists highlighting the issue on multiple occasions.

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 530/2024

News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in The Times of India dated 15.03.2024

Date of hearing: 14.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

ORDER

1. This Original Application is registered *suo-motu* on the basis of the news item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in 'The Times of India' dated 15.03.2024.

2. The news item relates to the death of hundreds of fish in Indrayani river at Dehu, Pune district (Maharashtra). As per the article, hundreds of fish were found dead at Dehu. The article states that MPCB has attributed the drop in the level of dissolved oxygen as the cause behind the incident. It states that the water of the river had a dissolved oxygen level of 3.4ppm (Parts Per Million) whereas fish require an average of 5-6ppm for survival. Increasing temperature and stagnant water due to bund on the stretch have also been cited as the probable causes. The news item further alleges that untreated water was directly being discharged into the river. The article quotes that there are two nullahs from where sewage directly flows into the river at Dehu and the panchayat's STP is also not functional here. According to the article, the authorities have not removed water hyacinth and now when they are

removing it, thousands of dead fish are coming out. The article states that the Mahasheer fish found here is considered sacred among the Warkari community. Fish with as much as 45 kg of weight and upto 4 feet of height have been found dead. The article alleges that the area hosts fish as big as 65 kg and all of them are under threat due to inaction by the administration.

3. The above news item indicates violation of the Water (Prevention and Control of Pollution) Act, 1974 and the Environment Protection Act, 1986.

4. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

5. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

6. Hence, we implead the following as respondents in this matter:

- (i) Maharashtra State Pollution Control Board, through its Member Secretary, Kalpataru Point, 3rd and 4th Floor, Opp. PVR Cinema, Sion Circle, Mumbai – 400022.
- (ii) Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032
- (iii) Central Institute of Fisheries Education (CIFE), Through its Director, Research Panch Marg, Off. Yari Raod, Versova, Andheri (West), Mumbai -400061.

(iv) District Collector /District Magistrate, Pune, Opposite
Sassoon Hospital, Station Road, Pune-411001.

7. Let notice be issued to the above respondents for filing their response before Western Zonal Bench of the Tribunal at least one week before the next date of hearing.
8. Since the matter relates to the Western Zonal Bench, Pune, therefore, OA is transferred to the Western Zonal Bench for appropriate further action. Let the original record of this OA be transferred to the Western Zonal Bench, Pune.
9. List before Western Zonal Bench at Pune on 22.07.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 14, 2024
OA No. 530/2024
HB

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



Jog Centre, 3rd Floor,
Wakdewadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/ROP/PD/2406240003

Date: 24/06/2024

To,
Chief Officer,
Dehugaon Nagarpanchayat, Dehugaon
Tal. Haveli, Dist. Pune.

Sub: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974.

Ref : 1) News appeared in daily newspaper "Lokmat", dtd. 14/03/2024 regarding fish kill incidence happened at Dehu Nagar Panchayat Jurisdiction.
2) Visit of the Board Official to your Nagarpanchayat Jurisdiction on 14/03/2024
3) Proposal for legal actions submitted by the Sub Regional Officer, MPC Board, Pune-II vide letter no. MPCB-LEGAL-ACTIONS-301123016 Dtd. 15/03/2024

AND WHEREAS, the Municipal Council located in the "Pollution Prevention Area" under the Water (Prevention and Control of Pollution) Act, 1974, and Hazardous and Other Wastes (M and TM) Rules, 2016 followed by further amendments made therein from time to time ANDWHEREAS, it is obligatory on your part to obtain consent to operate from the Board for operation of Sewage Treatment Plant.

AND WHEREAS, it is obligatory on your part to treat the entire sewage generating from your jurisdiction by providing adequate sewage treatment plants and full-fledged network of sewage carrying system, so as to achieve the standards prescribed under the Water (Prevention & Control of Pollution) Act, 1974 r/w the Environment (Protection) Act, 1986.

AND WHEREAS, it is obligatory on your part to maintain the wholesomeness of Water Quality of the Natural Water Bodies including aquatic flora and fauna life by avoiding contamination of water.

AND WHEEREAS, The News Appeared in daily "Lokmat", Dtd.. 14/03/2024 regarding fish kill incident occurred at Indrayani River near Kapur Nala and Ghat Area.

AND WHEREAS, The Board official visited at incidence site on 14/03/2024 and accordingly Sub Regional Officer, Pune-II has submitted legal action proposal vide reference (3) above and therein reported below non-compliances:

(1) You are discharging untreated domestic effluent from into River Indrayani through Nalla near Ghata and Kapur Nalla and fish kill incidence was occurred.

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you are discharging untreated domestic effluent into the River Indrayani through various Nallas thereby causing pollution and fish

kill incidences thereof, and you have failed to comply with the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and thereby causing water pollution into the environment.

NOW THEREFORE, in exercise of the powers conferred upon me under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under-

1. Why the prosecution proposal shall not be filed against you and persons who are responsible for day to day affairs of the council before the court of Law under section 41(2), 43, 44 & 48 read with sections 33A, 24, 25, 26 of the (Water Prevention and Control of Pollution) Act, 1974?
2. Why the Dehugaon Nagarpanchayat shall not be levied by Maharashtra Pollution Control Board the maximum amount of Environmental Compensation recommended for untreated / partially treated sewage discharge as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures for treatment of 100% domestic effluent generating in your jurisdictions, from issuance of these directions, failing which, MPCB will initiate legal action against you without giving any further notice in accordance with the provisions of the Water (prevention & Control of Pollution) Act, 1974, which please note.

For and on behalf of
Maharashtra Pollution Control Board



(Ravindra Andhale)
Regional Officer,
M. P. C. Board Pune

Copy submitted for information to:

- Hon'ble The Member Secretary, MPCB, Mumbai.

Copy f.w.cs.to :

1. Joint Director (APC), M.P.C. Board, Mumbai.
2. Joint Director (WPC), M. P. C. Board, Mumbai.
3. Law Officer, M.P.C. Board, Mumbai.

Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- He is directed to take follow up and ensure the compliance of the aforesaid directions.



देहू नगरपंचायत, देहू

ता.हवेली, जिल्हा - पुणे, पिन कोड-४१२ १०९.

E-Mail ID - vdodehu@gmail.com,



O.N. Health Department / 2289 /2024

Dt. 12/07 /2024

To,
Hon.Regional Officer,
M.P.C. Board Pune.

Sub: - Disclosure regarding dead fish in Indrayani River bed in Dehu Nagar Panchayat area.

Ref.: - Your office letter MPCB/ROP/PD/2406240003 Dt.24/06/2024

Resp. Sir,

Dehu Nagar Panchayat has been established as per Government of Maharashtra Urban Development Department, Government Resolution No.MUP-2017/C.R.14/UD-8 dated 08.12.2020. In above refferenced letter Clarification is sought regarding the dead fishes on 14.03.2024 & measures taken to avoide such incident.

However, you have mentioned in above refferenced letter about the death of fish due to Kapur Stream in Dehu Nagar Panchayat and the stream on the river ghat. But no harmful chemicals are being mixed in the said streams in Dehu Nagar Panchayat limits, but domestic water is partially mixing in the stream.

The said Kapur Nala flows perennially and if there are harmful substances in it, the incidents of fish death would have happened frequently but such incidents have happened in Dehu city earlier on 09.06.2019, 13.04.2022, 15.05.2023. Since the water level in the riverbed was found to be low at that time and the oxygen level in the water was low due to the heat, the possibility of this incident cannot be ruled out. Also, in accordance with the above incident on 15.05.2023, water samples were taken from the place of dead fish on 17.05.2023 and the said samples were sent to the Dy. Director, Health Services, State Public Laboratory, Pune for examination. In their report turbidity found to be excessive and other items were found to be within the prescribed limits. The report is enclosed herewith.

Also, the stream at Chavan Nagar near the river ghat is small and the water of the stream has been completely diverted to the sewage treatment plant through the sewage chamber of the underground sewer system. Due to this, the water of the stream mixing in Indrayani River has been completely blocked.

Also, to take preventive measures to avoid Indrayani River pollution, Dehu Nagar Panchayat is planning to set up a sewage treatment plant using INTRGRATED WET-LAND TECHNOLOGY, which processes waste water in a natural way. The mandate has been given to IIT Powai and the Work of survey and preparation of preliminary detailed project report is in progress through the said organization.

In Dehu Nagar Panchayat limits, in the present situation a sewage treatment plant of 3Mld capacity is used for treating sewage. But repair works of underground gutters and manholes in many parts of the said scheme and renovation works of the said project are required. Detailed project report for for technical approval is filed by dehu nagarpanchayat through Suncon Engineers Pvt. Ltd. with Dehu Nagar Panchayat's letter No. 443 dated 23/8/2023 to Executive Engineer, MJP, Pune. In the present

situation A detailed project report amounting to Rs. 50.90 crore is pending with Superintending Engineer, MJP, Pune.

The following items have been included in the said project-

Sr. No	Name Of Work	Cost In Lacks
1	Collection System	461.20
2	Remaking of Road Surfaces	102.45
3	Estimate for Property Connection	147.00
4	Repairs of STP pump house	
A	Civil Work	20.86
B	Electrical Work	67.12
C	Maintainance Work	110.13
	Total Cost	908.75
	Add 18% GST	163.57
	Total	1072.23
5	Utility Shifting	10.00
	Total in Lacks	1082.32
	Total in Cr.	10.82
	Say in Cr	10.82

Also, according to the census of 2011, the population of Dehu city was 18569 but according to property survey the population of the city is 47880. Accordingly, the work of preparing a detailed project report of the new underground gutter scheme has been undertaken through Dehu Nagar Panchayat. A preliminary detailed report has been prepared for the amount of Rs.75.50 crores of the said scheme and in the said scheme a new sewage treatment plant of 8Mld capacity is proposed. Also, under the scheme, 54 km Underground gutter will be laid will be newly in Dehu city.

The following items have been included in the said project-

Sr. No	Name Of Work	Cost In Lacks
1	Sewerage sump & pump house no.1 (At location A)	37.40
2	Pumping Machinery-1	39.00
3	300 mm dia rising main from pump house 1 to STP	143.00
4	Sewerage sump & pump house no.2 (At location D)	21.81
5	Pumping Machinery-2	18.00
6	150 mm dia rising main from pump house 2 to STP	47.64
7	Collection System	3657.50
8	STP 8.00 MLD (MBBR)	641.92
9	Remaking of Road Surfaces	1103.40
10	Property Connection	529.00
	Total Cost	6238.66
	Add 18% GST	1122.96
	Total	7361.62
11	Suction cum jetting Machine (2 No)	60.00

12	Utility Shifting	51	50.00
13	Power Suply & MSEDCL Charges		50.00
	Total in Lacks		7521.62
	Total in Cr.		75.22
	Say in Cr		75.50

However, as above, measures have been taken for the sewage treatment in the Dehu Nagar Panchayat area and a detailed clarification letter is being submitted as per the point mentioned in your letter.

Yours Faithfully

Chief Officer

Dehu Nagarpanchyt, Dehu

Handwritten signature

Copy to: - Hon.Sub-Regional Officer, Maharashtra Pollution Control Board, Pune II

/- for information and necessary action.

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE

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 Fax No. 020-25811701
 e-mail : ropune@mpcb.gov.in
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Jog Centre, 3rd Floor,
 Wakdewadi,
 Old-Pune Mumbai Road,
 Pune- 411003

MPCB/ROP/Hearing/ 240715-FIS-028D

Date: 15/07/2024

To,
 Chief Officer,
 Dehugaon Nagarpanchayat
 Dehugaon, Tal. Haveli, Dist. Pune

Sub: Personal Hearing scheduled on 18/07/2024 @ 04:00 PM

Ref: (1) Proposed Directions issued vide no 2407010007 Dtd. 01/07/2024.
 (2) The legal action proposal received from Sub-Regional Officer, Pune-II vide legal action No.MPCB-Legal _Actions-070624009 dated 15/7/2024.

The M. P. C. Board has issued proposed directions to you/your local body vide above reference (1) above for the various non-compliances mentioned in there.

Further, the Board Office has received the complaint regarding pollution of Indrayani River and dumping/burning of the Municipal Solid Wastes.

In view of above the Board Officials has decided to call for the personal hearing to you and now hereby informed that, the personal hearing is scheduled on **18/07/2024 at 04:00 PM in the office of Regional Officer, M. P. C. Board, Jog centre, 3rd floor, Wakdewadi, Pune.**

You are directed to remain present for this personal hearing along with the compliance of earlier directions issued by the Board and Short Term Measures and Long Term Measures for the treatment of 100% domestic effluent, failing which, this office will recommended to initiate further action as deemed fit in your case as per the provisions of various Environmental Enactments to Board's Authority, which may please be noted.

DA : As above.

For and Behalf of M. P. C. Board,

(Manchak Jadhav)
 Regional Officer, Pune.

Copy submitted for information:

- (1) Joint Director (APC), MPCB, Mumbai.
- (2) Regional Officer (HQ), MPCB, Mumbai

Copy to :- The Sub-Regional Officer, M.P.C. Board, Pune-II :- You shall communicate this letter / email to the above addressee and remain present for the personal hearing with present status report and JVS analysis results, (if available).

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 9423632901

e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



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Jog Centre, 3rd Floor,
Wakdevadi,
Old-Pune Mumbai Road,
Pune- 411003

ROP/ MPCB/ID/ 2407190003

Date: 19/7/2024

To,
The Chief Officer,
Dehugaon Nagarpanchyat,
Tal-Haveli, Dist-Pune.

Sub: Interim Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act, 1981.

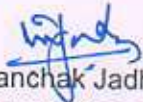
- Ref :** 1) Legal action proposal submitted by Sub Regional Officer, Pune-II vide No. MPCB-LEGAL-ACTIONS-301123016
2) Proposed Directions issued by the Board vide no. MPCB/PD/2406240003 dated 24/6/2024.
3) Personal hearing scheduled on 18/07/2024.

With reference to the above proposed directions referred to at (2) above and subsequently a personal hearing extended on 18/07/2024. Considering your reply and technical submissions during the hearing and report of Sub Regional Officer Pune-II, you are hereby directed to strictly complied with the following Interim Directions,

1. You shall apply for consent to operate for STP to the Board within 08 days.
2. You shall make existing STP operational to treat sewage generating from your local body jurisdictions within 7 days.
3. You shall submit action plan to set up sewage treatment plant for treatment of sewage flowing through Kapur Nala and Ghat nalla within 15 days.

You shall also submit action taken report on above directions within 07 days. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.



For and on behalf of
Maharashtra Pollution Control Board


(Manchak Jadhav)
Regional Officer, Pune
M.P.C. Board Pune.

Copy submitted to: -

1. Joint Director (APC), MPCB, Mumbai
2. Law Officer, MPCB, Mumbai.

Copy to :- The Sub-Regional Officer, M.P.C. Board, Pune-II : You shall verify the above compliance and submit present status within 07 days.

 <p>MAHARASHTRA "Your Service is our Duty"</p>	<p align="center">MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Pune. Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003 Tel : 020- 25811698 Fax : 020-25811698 e-mail : sopunelab@mpcb.gov.in website : http://mpcb.gov.in</p>	
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NABL Accreditation: ISO/IEC 17025:2017, TC-11275	Issue Date: 10-01-2023 Validity: 09-01-2025
Certification Standards: ISO 9001: 2015, C.NO.944015/r1-S-2	Issue Date: 18-04-2023 Validity: 25-02-2024
Certification Standards: ISO 45001: 2018, C.NO.944015/S-2	Issue Date: 09/04/2021 Validity: 25-02-2024
MoEF Recognition: LB/99/7/2021-INST LAB-CPCB-HO/Govt./6646	Issue Date: 16-06-2023 Validity: 25-02-2024

COA/Test Report No.: MPCB/RL-Pune/Environment/23-24/03/98	Date: 21/03/2024 04:47 PM
ULR No.: TC-112752400000091F	

Test Report-Water (Environment)

Field Sample ID		BR-0066016		
Sample collected by (Officer Name)		FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II)	Location of sample collection	
Seal No.:		211	Method of sample collection	Grab
Sample Collection	Date	14/03/2024	Total No. of Containers	1
	Time	11:00 AM	Nature/Description of Sample	-

Lab ID		MPCB/RL-Pune/ENV/23-24/777		
Receipt	Date	14/03/2024	Anylysis Started On	14/03/2024 04:18 PM
	Time	04:15 PM	Anylysis Completed On	21/03/2024 04:44 PM
Sample received by (Name & Degration)		Anil Sandansing (Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
1	pH	8.1		-	-
2	Conductivity	373.9	microsiemens/cm (us/cm)	-	-
3	Total Dissolved Solids(TDS)	272.0	mg/l	-	-
4	Suspended Solids (SS)	15.0	mg/l	-	-

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
5	Biochemical Oxygen Demand (BOD)	5.0	mg/l	-	-
6	Chloride	25.99	mg/l	-	-
7	Chemical Oxygen Demand (COD)	28.0	mg/l	-	-
8	Dissolved Oxygen	4.0	mg/l	-	-
9	Sulphate	19.83	mg/l	-	-

Remarks:**Approved & Reviewed By****Anil Sandansing**
I/c Scientific Officer,
Regional Laboratory, Pune,

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

***** End of the Report *****

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MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003
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Report Outward No.: MPCB/RL-Pune/Environment/23-24/03/98
 Date: 21/03/2024 04:47 PM

Analysis Report-Water (Environment)

Client/Industry/location Name & Address
Dehu Ghat

Sample Details	
Field Sample ID :	BR-0066016
Laboratory Sample Code :	MPCB/RL-Pune/ENV/23-24/777
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II)
Seal No. :	211
Type of Industry / Location details :	
Sample Collected On :	Mar 14 2024 11:00:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Total Fixed Solids (TFS)	224.0	mg/l	
2	Turbidity	0.96	NTU	
3	Total Alkalinity	114.0	mg/l	
4	Ammonical Nitrogen	1.32	mg/l	
5	Fluoride	0.15	mg/l	
6	Hardness (calcium)	72.00	mg/l	
7	Hardness (total)	134.00	mg/l	
8	Nitrate Nitrogen	0.64	mg/l	
9	Phosphate (total)	1.02	mg/l	
10	Total Kjeldahl Nitrogen (TKN)	3.36	mg/l	
11	Hardness (Magnesium)	62.00	mg/l	
12	Boron	BDL	mg/l	
13	Potassium	2.10	mg/l	
14	Sodium (Na)	14.37	mg/l	
15	Faecal Coliform (MPN technique)	130.0	MPN/100 ml	
16	Faecal Streptococci (MPN technique)	8.3	MPN/100 ml	
17	Total Coliform (MPN technique)	1600.0	MPN/100ml	
18	Phenolphthelene Alkalinity	BDL	mg/l	

Report Type: final

Report generated on: 21/03/2024 04:46 PM

Complied & Approved by: Anil Sandansing

Reviewed on Date: 21/03/2024 04:47 PM

Reviewed by: Anil Sandansing



Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

* Electronic report does not require signature

Note :

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*** End of the Report ***

 <p>MAHARASHTRA "Your Service is our Duty"</p>	<p align="center">MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Pune. Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003 Tel : 020- 25811698 Fax : 020-25811698 e-mail : sopunelab@mpcb.gov.in website : http://mpcb.gov.in</p>	
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NABL Accreditation: ISO/IEC 17025:2017, TC-11275	Issue Date: 10-01-2023 Validity: 09-01-2025
Certification Standards: ISO 9001: 2015, C.NO.944015/r1-S-2	Issue Date: 18-04-2023 Validity: 25-02-2024
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MoEF Recognition: LB/99/7/2021-INST LAB-CPCB-HO/Govt./6646	Issue Date: 16-06-2023 Validity: 25-02-2024

COA/Test Report No.: MPCB/RL-Pune/Environment/23-24/03/99	Date: 21/03/2024 04:47 PM
ULR No.: TC-112752400000091F	

Test Report-Water (Environment)

Field Sample ID		BR-0066017		
Sample collected by (Officer Name)		FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II)	Location of sample collection	
Seal No.:		211	Method of sample collection Grab	
Sample Collection	Date	14/03/2024	Total No. of Containers 1	
	Time	11:10 AM	Nature/Description of Sample -	

Lab ID		MPCB/RL-Pune/ENV/23-24/778		
Receipt	Date	14/03/2024	Anylysis Started On 14/03/2024 04:18 PM	
	Time	04:16 PM	Anylysis Completed On 21/03/2024 04:44 PM	
Sample received by (Name & Degration)		Anil Sandansing (Scientific Officer)		

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
1	pH	8.0		APHA 23 rd Edition 4500-H+ B (Electrometric Method)	-
2	Conductivity	1037.0	microsiemens/cm (us/cm)	APHA 23 rd Edition 2510 B	-
3	Total Dissolved Solids(TDS)	748.0	mg/l	APHA 23 rd Edition 2540 C	-

Sr.No	Parameter	Results	Unit	Test Method	Permissible Limit
4	Suspended Solids (SS)	108.0	mg/l	APHA 23 rd Edition 2540 D (Gravimetric Method)	-
5	Biochemical Oxygen Demand (BOD)	28.0	mg/l	IS 3025 (Part 44)	-
6	Chloride	97.97	mg/l	APHA 23rd Edition 4500-Cl- B (Argentometric Method)	-
7	Chemical Oxygen Demand (COD)	124.0	mg/l	APHA 23 rd Edition 5220 B (Open Reflux Method)	-
8	Dissolved Oxygen	1.0	mg/l	IS 3025 (Part 38) Winkler Method	-
9	Sulphate	76.72	mg/l	APHA 23 rd Edition 4500- SO4 E (Turbidimetric Method)	-

Remarks:**Approved & Reviewed By**

Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

Note :

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*** End of the Report ***

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Report Outward No.: MPCB/RL-Pune/Environment/23-24/03/99
 Date: 21/03/2024 04:47 PM

Analysis Report-Water (Environment)

Client/Industry/location Name & Address
Kapur Nalla

Sample Details	
Field Sample ID :	BR-0066017
Laboratory Sample Code :	MPCB/RL-Pune/ENV/23-24/778
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II)
Seal No. :	211
Type of Industry / Location details :	
Sample Collected On :	Mar 14 2024 11:10:00:000AM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Total Fixed Solids (TFS)	622.0	mg/l	
2	Turbidity	5.45	NTU	
3	Total Alkalinity	270.0	mg/l	
4	Ammonical Nitrogen	8.10	mg/l	
5	Fluoride	0.85	mg/l	
6	Hardness (calcium)	162.00	mg/l	
7	Hardness (total)	298.00	mg/l	
8	Nitrate Nitrogen	2.21	mg/l	
9	Phosphate (total)	0.30	mg/l	
10	Total Kjeldahl Nitrogen (TKN)	19.04	mg/l	
11	Hardness (Magnesium)	136.00	mg/l	
12	Boron	1.00	mg/l	
13	Potassium	9.02	mg/l	
14	Sodium (Na)	60.39	mg/l	
15	Faecal Coliform (MPN technique)	1600.0	MPN/100 ml	
16	Faecal Streptococci (MPN technique)	21.0	MPN/100 ml	
17	Total Coliform (MPN technique)	1600.0	MPN/100ml	
18	Phenolphthelene Alkalinity	BDL	mg/l	

Report Type: final

Report generated on: 21/03/2024 04:46 PM

Complied & Approved by: Anil Sandansing

Reviewed on Date: 21/03/2024 04:47 PM

Reviewed by: Anil Sandansing

Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***



No. P (T) / 6819 Of 24

M. L. Case No. CP-02/2024

REGIONAL FORENSIC SCIENCE LABORATORY,
STATE OF MAHARASHTRA,
GANESHKHIND, PUNE- 411 007.

Date: 16 MAY 2024

To,

✓ The Sub Regional Officer,
Maharashtra Pollution Control Board,
Jog Center Bldg, 2nd Floor, Wakadewadi,
Pune 411003.

Your letter SROP II/240314 FTS 0222 dated 14/03/2024 regarding One sealed bottle in connection with A.D.R.no.----- of police station MPCB Pune under I.P.C. section ----- stated by you to have been dispatched on --- per Peon-Karande duly received in this office on 14/03/2024.

Description of parcels

-- One sealed bottle, seals intact and as per copy sent.--

Description of articles contained in parcels/s

--Fish in a bottle labelled – Fish sample collected from Indrayani Rivcr.

--Exhibit also labelled SROP II/240314-FTS-0222

RESULT OF ANALYSIS

-- General and specific chemical testing does not reveal any chemical poison in the exhibit. -

Journal

(P. B. Dhumal)

Assistant Chemical Analyser
Regional Forensic Science Laboratory,
Home Dept., Govt. of Maharashtra, Pune-07

Note : 1) Results related only to the exhibit tested.

2) After examination:

a) Biological exhibits will be disposed off.

b) Non biological exhibit should be removed within Fifteen days from the receipt of this report.

Report/Toxi/VSO